

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 241/252/HDB/2017
NAME OF THE COMPANY	Anblick Solutions Private Limited
NAME OF THE PETITIONER(S)	Anblick Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad & Another Respondent
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy Counsel to Applicant		vvr22@vangaassociates.com 9542239039	V.V.R.


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri. V. Venkata Rami Reddy, learned counsel for the petitioner and requested time to submit affidavit.

Post the case on 11.12.2017.


Member (Technical)


Member (Judicial)